

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No. 540 of 2019**

**IN THE MATTER OF:**

**Quantum Coal Energy Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s. Danalakshmi Paper Mills Pvt. Ltd & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Ayush Negi and Mr. Himansu Tyagi, Advocates.**

**For Respondent: Mr. P. Eswaramoortay Resolution Professional.**

**O R D E R**

**17.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)